NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.12.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|--------------------------------------|
| COMPANY PETITION/APPLICATION NO. | CA No.220/252/HDB/2017 |
| NAME OF THE COMPANY | Pioneer Earth Movers Private Limited |
| NAME OF THE PETITIONER(S) | Pioneer Earth Movers Private Limited |
| NAME OF THE RESPONDENT(S) | Registrar of Companies Hyderabad |
| UNDER SECTION | 252 |
| | |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|----------------------------------|------------------------|--------------|
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| | Pack only Emphhy Secretary | 9848191979 | 5. p.M. Usia |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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<u>ORDER</u>

Heard Mr.A.Nagaraj Kumar, Learned Counsel for the Petitioner along with Mr.S.Radha Krishna, PCS.

At the request of Counsel, case is posted to 08.01.2018 for final hearing.

Member (T)

Member (J)

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